	Annexure 5														
Name of the Corporate debtor: M/s. Bil Energy Systems Limited; Date of commencement of liquidation: 04.12.2023 and apppointment or amended on 04.12.2023; List of stakeholders as on: 03.07.2025															
List of operational creditors (Government Dues)															
S No	Department	Government	Identification No	Details of cla	ims received	Details of claim admitted					Amount of continge nt claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
				Date of Receipt	Amount Claimed	Total amount of claim admitted	Nature of claim	Amount covered by lien or attatchment pending disposal	Whether lien / attatchment removed? (Yes /No)	% share in total amount of claims admitted					
1	Additional Director General of Foreign Trade		1	30-01-24	56,86,51,694.00	56,86,51,694.00	Form B	NO	-	13.89	-		-	-	
2	Dy.Comm.of Sales Tax (MUM-VAT-203)		2	23-12-22	16,95,80,896.00	16,95,80,896.00	Form B	NO	-	4.14					
3	State Sales Tax officer, (MUM-VAT-C-401)		3	23-12-22	49,51,140.00	49,51,140.00	Form B	NO	-	0.12					
4	Income tax Department		4	01-01-24	3,46,57,490.00	3,46,57,490.00	Form B	NO		0.85					
5	The commissioner of Customs,NS-II, JNCH, Nhava Sheva		5	04-02-23	1,42,07,006.00	1,42,07,006.00	Form B	NO		0.35					
6	The Assistant Commissioner of CGST & CEX Bhwadi Commissioner		6	02-05-25	1,04,52,918.00	1,01,12,377.00	Form C	NO		0.25			3,40,541		
	Sub Total				80,25,01,144	80,21,60,603				19.593			3,40,541	-	1